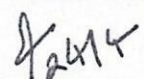


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 17.04.2023 To 21.04.2023				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
FINAL ORDER				
1-2.	E/50973/2018 & E/51983/2018	FO/50428-50429/2023	13/04/2023	17/04/2023
3.	E/50257/2021	FO/50478/2023	13/04/2023	17/04/2023
4.	E/50349/2021	FO/50487/2023	17/04/2023	20/04/2023
5.	E/50890/2020	FO/50491/2023	17/04/2023	20/04/2023
6.	E/50929/2020	FO/50493/2023	17/04/2023	20/04/2023
7-8.	E/51610/2019 & E/52298/2019	FO/50495-50496/2023	19/04/2023	20/04/2023
MISC ORDER				
Null				
I.O. ORDER				
Null				
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (UDC)